

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 5/RP/2019 in Petition No. 214/TT/2017

Subject : Review Petition No. 5/RP/2019 seeking review of order dated 9.10.2018 in Petition No. 214/TT/2017

Date of Hearing : 6.11.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Review Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : North-Eastern Electric Power Corporation Ltd. (NEEPCO Ltd.) and 9 others

Parties present : Ms. Ritu Apurva, Advocate, PGCIL
Shri Zafrul Hasan, PGCIL
Shri S.S. Raju, PGCIL

Record of Proceedings

On the request of the Review Petitioner, the Commission adjourned the hearing in the matter.

2. The next date of hearing will be intimated to the parties in due course of time, for which separate notice will be issued.

By order of the Commission

Sd/-
(V. Sreenivas)
Deputy Chief (Law)

